

Resin Industry in Punjab

97. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of Punjab demanded some assistance from the Centre for starting or developing the Resin Industry during the year 1958-59, 1959-60; and 1960-61; and

(b) if so, the nature of assistance given to them?

The Minister of Industry (Shri Manubhai Shah): (a) No.

(b) Does not arise.

Exports to Denmark

98. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) what was the quantum of exports to Denmark, if any, during 1959 and 1960; and

(b) how is the export trade of India to that country likely to be affected by Denmark joining the European Free Trade Association?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) *India's exports to Denmark:*

1959	Rs. 233 lakhs
1960	Rs. 180 lakhs

(b) The effect of Denmark's membership of the European Free Trade Association on India's export trade is not likely to be significant because:

(i) Under the rules of the EFTA, each member country is free to retain its individual customs tariffs against third countries, and

(ii) The other members of the EFTA offer little competition to India's export products and commodities in the Danish market.

Custodian General of Evacuee Property

99. **Shri Arjun Singh Bhadauria:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that an important law point, whether the Custodian General is competent to review the orders of his predecessor or seek powers under General Clauses Act or Section 6 of the Evacuee Property Act, was referred by the Custodian General to the Ministry for clarification; and

(b) if the answer to part (a) above be in the affirmative, in how many cases the powers were delegated or permission granted on each respective point and how many cases are still pending?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) No.

(b) Does not arise.

Diesel Engines and Pumps

100. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Commission for India in Singapore had of late conducted a market survey of Singapore and the Federation of Malaya;

(b) if so, whether the survey revealed good marketing prospects for diesel engines and pumps there; and

(c) what action has since been taken by the Government of India to capture the market?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Yes, Sir.

(c) The report has already been circulated among the diesel engines and pump manufacturers in India and they have been asked to intensify their efforts for stepping up exports. Teams are also being sent by the Engineering Export Promotion

Council for detailed study, negotiations of business, appointment of agents, setting up of after sales service etc. Diesel Engines and Pumps were also exhibited at our recent Exhibition in Singapore.

Sodium Carboxy Methyl Cellulose

101. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Union Government has granted a licence to a Gujerat firm for the manufacture of sodium carboxy methyl cellulose on a considerably large scale;

(b) if so, what is the name and licensed production capacity of the firm; and

(c) whether this will be the first firm to produce methyl cellulose in the country on a commercial scale?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). M/s. Sardesai Brothers, Ltd., Ahmedabad and M/s. Cellulose Products of India Ltd., Ahmedabad have been licensed under the Industries Act to manufacture Sodium Carboxy Methyl Cellulose, with a capacity of 1200 tons and 1500 tons per annum respectively.

(c) M/s. Sardesai Brother Ltd., is the first firm to produce carboxy Methyl Cellulose in the country.

Tea Promotional Works

102. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the tea promotional works undertaken by India, both within the country and outside, have been drastically cut during the recent year;

(b) if so, how do the figures for 1958-59, 1959-60 and 1960-61 compare with one another; and

(c) what specific items of work were undertaken for tea promotion both internally and in foreign countries?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). Expenditure on internal and external promotion for tea during the last three years has been as follows:—

	1958—59 Rs.	1959—60 Rs.	1960—61 Rs.
<i>Tea Promotion in India</i>	32,21,188	24,01,707	18,22,948*
<i>Tea Promotion outside India:</i>			
Contribution to Tea Councils	39,16,312	41,46,314	21,73,878*
Other expenditure on external promotion	4,09,269	74,26,457	10,26,200*
	<u>43,25,581</u>	<u>45,72,771</u>	<u>32,00,078</u>

(*Figures for 1960-61 are only provisional)

The figures for tea promotion outside India do not in fact reflect any curtailment of activities. The reduction in expenditure has been mainly due to reduced contributions to the Tea Councils of USA, Canada and West Germany consequent on the revision of the basis on which contributions were made by the participants.

Internal promotion also continues but its activities have been given a new orientation. A large number of internal promotion staff has been switched on to advisory services in canteens in large industrial establishments. These canteens bear a substantial part of the salary and allowances of the staff.

(c) *Important Internal Promotion activities*

(i) Advisory service to industrial canteens by deputing Tea Board's staff for a period;